

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

33.

C.P.(CAA)/95(MB)/2022
c/w C.A.(CAA)/69(MB)/2021

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 19.10.2022

NAME OF THE PARTIES: Eloise Energy Private Limited

SECTION: 230-231 OF THE COMPANIES ACT, 2013.

ORDER

The Court is convened through Video Conference.

1. Adv. Devanshi Sethi and Vidisha Poonja i/b Hemant Sethi & Co., Ld.
Counsel for the Petitioner companies present.
2. By order of the Bench, this matter is adjourned to 31.10.2022.

Sd/-

MANOJ KUMAR DUBEY
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)